IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 19
CA No. 649/ND/2020
Appeal No.-415/252/ND/2020

IN THE MATTER OF:

Bharat Jatropha Garden Estates Pvt Ltd.	…	Appellant
Vs		
ROC	…	Respondent

Order under Section 252.

Order delivered on 19.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant	:
For the ROC	: Ms. Mitika Raja
For the IT Dept.	: Mr. Abhishek Maratha, Adv. Mr. Pratyaksh Gupta, Adv.

ORDER

CA No. 649/ND/2020:

Application filed by the appellant for urgent listing of the appeal under Section 252 of the Companies Act. The appeal is already listed for hearing on 07th May 2021. None for the appellant. Application is disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 19.03.2021